

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/294(KB)2021

IA(I.B.C)/1041(KB)2024, IA(I.B.C)/225(KB)2023, IA(I.B.C)/744(KB)2022, IA(I.B.C)/77(KB)2023, IA(I.B.C)/1515(KB)2023, IA(I.B.C)/1558(KB)2023, IA(I.B.C)/1004(KB)2022, IA(I.B.C)/1007(KB)2022, IA(I.B.C)/408(KB)2023, A(I.B.C)/1913(KB)2023, IA(I.B.C)/1225(KB)2022, IA(I.B.C)/1710(KB)2023, IA(I.B.C)/1245(KB)2022, IA(I.B.C)/919(KB)2022, IA(I.B.C)/1561(KB)2023, IA(I.B.C)/319(KB)2023, IA(I.B.C)/1907(KB)2023, IA(I.B.C)/540(KB)2024, IA(I.B.C)/903(KB)2023, IA(I.B.C)/783(KB)2022, IA(I.B.C)/873(KB)2022, IA(I.B.C)/1005(KB)2022, IA(I.B.C)/1076(KB)2022, IA(I.B.C)/6(KB)2023, IA(I.B.C)/87(KB)2023, IA(I.B.C)/1828(KB)2023, IA(I.B.C)/733(KB)2022, IA(I.B.C)/1094(KB)2022, IA(I.B.C)/1711(KB)2022, IA(I.B.C)/384(KB)2023, IA(I.B.C)/470(KB)2024, IA(I.B.C)/2070(KB)2023, IA(I.B.C)/1581(KB)2023, IA(I.B.C)/1691(KB)2022, IA(I.B.C)/1077(KB)2022, IA(I.B.C)/576(KB)2022, IA(I.B.C)/1470(KB)2022, IA(I.B.C)/1901(KB)2023, IA(I.B.C)/1950(KB)2023, IA(I.B.C)/1835(KB)2023, IA(I.B.C)/1514(KB)2023, IA(I.B.C)/271(KB)2023, IA(I.B.C)/1559(KB)2023, IA(I.B.C)/1556(KB)2023, IA(I.B.C)/303(KB)2023, IA(I.B.C)/901(KB)2023, IA(I.B.C)/16(KB)2023, IA(I.B.C)/26(KB)2023, IA(I.B.C)/1678(KB)2022, IA(I.B.C)/407(KB)2023, IA(I.B.C)/426(KB)2023, IA(I.B.C)/1509(KB)2022, IA(I.B.C)/1003(KB)2022, IA(I.B.C)/363(KB)2023, IA(I.B.C)/952(KB)2022, IA(I.B.C)/904(KB)2023, IA(I.B.C)/335(KB)2023, IA(I.B.C)/1547(KB)2022, IA(I.B.C)/737(KB)2022, IA(I.B.C)/949(KB)2022, IA(I.B.C)/1712(KB)2022,,IA(I.B.C)/908(KB)2022,,IA(I.B.C)/1244(KB)2022,,IA(I.B.C)/73(KB)2023, IA(I.B.C)/1622(KB)2022, IA(I.B.C)/817(KB)2022, IA(I.B.C)/1217(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI EQUIPMENT FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conference/physically)

Mr. Jishnu Saha, Sr. Adv.] For Applicant in IA/1003 of 2022
Mr. Debnath Ghosh, Adv.
Mr. Aditya Kanodia, Adv.
Ms. Suparna Sardar, Adv.

Mr. Rishav Banerjee, Adv.] For Respondent Nos.7 & 8 in IA No.1003 of 2022
Mr. Raharshi Banerjee, Adv.

Mr. Nirmalya Dasgupta, Adv.] For Respondent No.1 in IA No.1003 of 2022
Ms. Somali Mukhopadhyay, Adv.

Ms. Akanksha Nehra, Adv.] For Respondent No.5 in CP No.294 of 2021

Mr. Vishal Kattar, Adv.
Ms. Aesha Sharma, Adv.
Mr. S. Datta, Adv.

] For Respondent No.6 in IA No.77 of 2022

ORDER

1. Ld. Senior Counsel/Counsel for the parties present.
2. IA(I.B.C)/1003(KB)2022
 - a. Post this matter on **10.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)